

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 119(ND)12  
**CA. NO.**

**CORAM:**


**PRESENT: SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017**

**NAME OF THE COMPANY:** M/s. Atul Nath & Anr. V/s. M/s. Ashok Manufacturing Co. Pvt. Ltd.

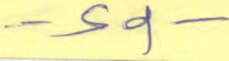
**SECTION OF THE COMPANIES ACT: 397/398**

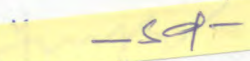
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1)	K Datta Prachi Johari Pankaj Sharma	Adv Adv Adv	R-3	
2.	Mr. Samash Kati		] Atul Petitioner Handled	
3.	Mr. Hanshit Agarwal			

**ORDERS**

Learned Counsel for the parties are present. Ld. Counsel seek and are given two weeks time as last chance to file two sets of additional paper books, the synopsis, the written submissions and the list of judgments, on which they intend to rely.

List on 03.3.2017 for arguments.

  
(S.K. Mohapatra)  
Member (Tech.)

  
(M.K. Hanajura)  
Member (Judicial)